

scooters are concerned, the manufacturers have reported that during the period of 8 months from July, 1978 to February, 1979, a total of 1,402 scooters were delivered against public booking in Delhi. Various other manufacturers are also marketing their scooters in Delhi including the public sector undertaking, Scooters India Ltd., to meet the demand.

According to the information received from M/s. Bajaj Auto Ltd., the two dealers in Delhi have delivered scooters against booking No. 59567 and 12,222 as on 1-3-1979.

**Moratorium on the Rights of Workers
R. B. H. M.**

6186. SHRI JANARDHANA POOJARY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have ordered a moratorium on the rights and privileges of the workers of the RBHM for a year; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). Consequent to the take-over of management of R.B.H.M. jute mill under Industries (Development & Regulation) Act, 1951 and to ensure the smooth revival of this mill, not being affected by past liabilities; Government issued a notification on 28th December, 1978 under Section 18FB(1) (b) of the Act keeping the rights and liabilities on the mill, accruing before the date of notification, suspended, for a period of one year.

There is as such no moratorium on the privileges and rights of workers under the Industrial Disputes Act of 1947, the Minimum Wages Act of 1948 & the Industrial Employment (Standing order) Act, 1946 accruing after the date of notification.

**Peace talks with China Trained Naga
rebels**

6187. SHRI P. M. SAYEED:

SHRI NIHAR LASKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a hopeful note rings in Kohima regarding a fruitful culmination of peace talks between the China-trained Nagas underground and advocates of the Shillong Peace Accord of 1975;

(b) whether the Naga rebels have accepted peace accord and the same has been conveyed to the Union Government; and

(c) if so, the reaction of Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). While the ex-Underground leaders with the assistance of some representatives of the Nagaland Peace Council, are making efforts to persuade the China Returned Gang (CRG) staying on the Burmese side of the international border, to accept the Shillong Agreement, Government have no report about the CRG's acceptance of the same yet. Talks are to continue.

Production of Wagons

6188. SHRI SACHINDRA LAL SINGHA: Will the Minister of INDUSTRY be pleased to state:

(a) the details of the production of wagons in the country, unit-wise with the percentage of utilised capacity during the last three years, year-wise;

(b) the details of the action taken up to date to meet the demand of wagons during the Sixth Five Year Plan period, year-wise with the demand and proposed supply, unit-wise;